

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal no. 89 of 2013

Dated : 24th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Bangalore Electricity Supply Company Ltd. ...Appellant(s)

Versus

**Karnataka Electricity Regulatory Commission
& Anr.**

...Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Ms. Vedanayaki Kiran D. for
Mr. Prabhuling K. Navadgi, Sr. Adv. for R-2

ORDER

Mr. Anand K. Ganesan, Learned Counsel for the Appellant has argued the matter for some time.

In view of the fact that the reply by the Learned Counsel for the Respondent had been filed only yesterday, he wants some time to file rejoinder. Accordingly, he is permitted to file rejoinder on or before 01.07.2013 after serving copy on the other side. The Learned Counsel for the Respondent no. 2 is filing vakalatnama.

Post the matter for further hearing on **18.07.2013 at Chennai**

Circuit Bench.

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**